

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 235 of 2014 & 236 of 2014

Dated : 10th August, 2015

In the matter of:

Appeal No. 235 of 2014

BSES Rajdhani Power Ltd. Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission Respondent(s)**

Appeal No. 236 of 2014

BSES Yamuna Power Ltd. Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission Respondent(s)**

ORDER

Bench not assembled today.

Batch of Appeals is posted for hearing on **14th September,**
2015.

Court Master

rkt

